

By Speed-Post Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/99/5917/A

From :- Shri S.Choudhury,
Deputy Registrar (Admn.-I),
Gauhati High Court,
Guwahati.

To, Shri S. Khound,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 11th October, 2018.

Sub: **Permission to avail the Civil Vacation with station leave permissoin.**

Ref:- Your letter No.DJ(G) 7529/2018 dtd. 04.10.2018

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the Civil Vacation w.e.f. 15.10.2018 till 28.10.2018 along with permission to remain away from the headquarters w.e.f. the morning of 15.10.2018 till the morning of 29.10.2018, as prayed for. The Additional District and Sessions Judge, Golaghat and in his absence, the senior most Judicial Officer at the Station will remain in charge of your Court and Office in your absence.

Yours faithfully,


11/10/2018
DEPUTY REGISTRAR (ADMN.-I)
Rosen

Memo NO.HC.VII-20/1999/_____ /A, dated

Copy forwarded for information to:

- 1.The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Civil Judge & Asstt. Sessions Judge, Golaghati.
3. Pvt. Secretary to Portfolio Judge for the District of Golaghat.

Sd/-
DEPUTY REGISTRAR (ADMN.-I)